

DIVISION BENCH  
COURT - II

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/60(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024**

IN THE MATTER OF	IDBI BANK LIMITED VS SAUMYA MINING LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Arun Kumar Mishra, Adv. ] For the Financial Creditor  
Mr. Shantanu Mishra, Adv. ]  
Ms. Priyanka Bhutoria, Adv. ]  
  
Mr. Rohit Das, Adv. ] For the Corporate Debtor  
Ms. Kishwar Rahman, Adv. ]  
Ms. Sristi Roy, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel appearing on behalf of the Corporate Debtor present.
2. Hard Copy of the reply is not available.
3. Ld. Counsel appearing on behalf of the Financial Creditor seeks to file rejoinder. Let the same be done within a period of one week.
4. No further adjournment would be granted on the next date of hearing.
5. List the matter on **01.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**